

Sl.No.	State/UT	2014	2015	2016
15.	Maharashtra	14	24	16
16.	Manipur	0	0	0
17.	Meghalaya	0	0	0
18.	Mizoram	0	0	0
19.	Nagaland	0	0	0
20.	Odisha	0	1	15
21.	Punjab	2	5	8
22.	Rajasthan	5	6	12
23.	Sikkim	0	0	0
24.	Tamil Nadu	47	77	55
25.	Telangana	13	15	19
26.	Tripura	1	2	1
27.	Uttar Pradesh	10	4	3
28.	Uttarakhand	0	1	1
29.	West Bengal	37	40	41
30.	Andaman and Nicobar Islands	0	1	1
31.	Chandigarh	0	0	0
32.	Dadra and Nagar Haveli	0	0	0
33.	Daman and Diu	0	0	0
34.	Delhi	2	0	1
35.	Lakshadweep	0	0	0
36.	Puducherry	3	0	5
TOTAL		280	293	326

Grants to NGOs for orphanages in Bihar

†2385. SHRI RAM NATH THAKUR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government provides grants to Non-Governmental Organisations (NGOs) for setting up orphanages for women and children in the country;

(b) if so, the details thereof;

† Original notice of the question was received in Hindi.

(c) the details of NGOs given responsibility for setting up and running the orphanages in Bihar; and

(d) the number of orphanages in that State?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) Yes, Sir. As per Section 2 (14) (vi) of Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act), a child who does not have parents and no one is willing to take care of, or whose parents have abandoned or surrendered him is included as a child in need of care and protection. And as per Section 2 (57), of JJ Act, a “Specialised Adoption Agency” (SAA) means an institution established by the State Government or by a voluntary or non-governmental organisation and recognized under section 65, for housing orphans, abandoned and surrendered children, placed there by order of the Committee, for the purpose of adoption. Further as per Regulation 58 of Adoption Regulation, 2017 all Child Care Institutions (CCIs) which are not recognized as SAAs shall have linkages with CCI in the district. The primary responsibility in execution of the JJ Act lies with the State Governments. However Central Govt is executing a scheme namely Integrated Child Protection Scheme (ICPS) (now “Child protection Services”) for providing financial assistance to State Governments/UT Administrations, on sharing pattern, for execution of the Act and with the objective to create a safe and secure environment for overall development of children in need of care and protection, which includes orphan/abandoned/surrendered children. Under “Child protection Services”, financial assistance is provided to State Governments /UT Administrations for setting up and managing Child Care Institutions (CCIs) by themselves or in association with Voluntary Organisations/Non-Governmental Organisations (NGOs).

The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of unfortunate circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for the women victims of difficult circumstances which includes widows, destitute women and aged women.

(c) and (d) There are 26 number of CCIs for children, including 03 (Three) Government run Children Home, 14 NGO run Children Home and 09 (Nine) NGO run SAAs in the State of Bihar. The Ministry releases grants under ICPS to State Governments/UT Administrations which further release it to concerned NGOs. The details of NGOs which are getting grants under the ICPS as per the recommendation of state Government for maintenance of Child Care Institutions (CCIs) through State Government of Bihar is given in the Statement-I (*See below*).

The details of NGOs running the Swadhar Greh in Bihar is given in the Statement-II.

Statement-I

Details of NGOs which are getting grants under the ICPS for maintenance of Child Care Institutions (CCIs) through State Government concerned as on date

NGO run Children Homes

Sl.No.	Name and Address of the Homes	Name and Address of the NGO
1.	Children's Home (Boys), W. Champaran, Kevin Bhawan, Kamalnath Nagar, Bettiah	Prayas Juvenile Aid Centre, B-1/26, 3rd Floor, Mauryalok Complex, Dakbunglow Rd., Patna- 800 001
2.	Children's Home (Boys), Muzaffarpur, Sikandarpur, Near Stadium, Muzaffarpur, 842001	Nirdesh, Muzaffarpur Manjhauriya, PO-Khabra, Muzaffarpur
3.	Children's Home (Girls), Muzaffarpur, C/o Ram Pravesh Mishra, Mahila Bal Utthan Kendra, Sahu Road, Muzaffarpur.	Sewa Sankalp Evam Vikas Samiti, C/o Ram Pravesh Mishra, Mahila Bal Utthan Kendra, Sahu Road, Muzaffarpur.
4.	Children's Home (Girls), Saran, Prabhunath Nagar, Tanri, Mufassil, Saran	Bhabha Institute of Social Services, Singh Bhawan, Old BTT College, Salempur, Chhapra
5.	Children's Home (Boys), Buxar, H/O Shivkumari Devi, Nayi Bazar Road, Near K.K. Mandal Mahila College, Buxar-802103	Shaktivardhini, C/o Sri A. K. Sinha, Hold No. 30, Near Patliputra Residency, JahajiKothi, IAS Colony, New Bailey Road, Danapur, Patna – 801503
6.	Children's Home (Girls), Araria, C/O Babloo Bhagat, ADB Chowk, Araria	Vikas Vihar, House No.-17, Road No-8, Sri Krishna Nagar, Patna
7.	Children's Home (Boys), Darbhanga, Govt. Children's Home Building, Hazma Chowk, Laheriasarai, Darbhanga	Parihar Seva Sansthan, Sangam Apartment, Ashiyana Nagar, Patna- 800 025
8.	Children's Home (Boys), Rohtas, C/o- Mrs. Sangeeta Singh, Coal Depot, Sakhra, G.T. Road, Dihri-on-Sone, Rohtas	DORD, 2nd Floor, Chitkohra House, Dr. Ashraf Lane, S.P. Verma Road, Patna
9.	Children's Home (Boys), Mustafabad, A.P Colony, Gaya	Dord, 2nd Floor, Chitkohra House, Dr. Ashraf Lane, S.P. Verma Road, Patna
10.	Children's Home (Girls), Gaya, H/o: Smt. Rambha Devi, Pant Nagar, Dhuhritand, Gaya	ECOVIC, C/O- Vijay Kumar, 278, Nehru Nagar, Patna, Bihar-800013

Sl.No.	Name and Address of the Homes	Name and Address of the NGO
11.	Children's Home (Boys), Basukinath Bhawan, Zeromile, Bhagalpur	Rupam Pragati Samaj Samiti, Gram-Karna, P.O-Parbatta, Dist-Khagaria
12.	Children's Home (Girls) Chanakya Puri, Ward No-16, Saharsa-Bihar	Hanuman Prasad, Gramin Vikas Seva Samiti, Vill+Po-SakariSaraiya, Via Turki, Muzaffarpur
13.	Children's Home (Boys), Near Dumpher Chowk, Gangjala, Saharsa-Bihar	Jan Jagran Sanstan, 30-B, Patliputra Colony, Patna
14.	Children's Home (Girls), H/o Rajnarayan Pd. Singh, Sarvodyanagar, Begusarai	Karpuri Thakur Gramin Vikas Sansthan, Kisan Colony, Phase – 1, Beur, Anisabad, Patna – 800002

Details of NGO run Children Homes is provided as per grant released during 2016-17 under ICPS

NGO run SAAs

Sl.No.	Name	Name and address
1.	Ramanandi Devi Hindu Anathalaya, Nath Nagar, Bhagalpur-812006	Ramanandi Devi Hindu Anathalaya, Nathnagar, Bhagalpur
2.	Nalanda Mother Teresa Anath Seva Ashram, Tikuli Nagar, Nalanda-803111	Nalanda Mother Teresa Anath Seva Ashram, Tikuli Nagar, Nalanda-803111
3.	Flat No. 209, Hem Plaza, Frazer Road, Patna, Bihar-800001	Prayas Bharti Trust, Flat No. C 83, Sri Krishna Apartment, Boring Road, Patna, Bihar
4.	H/O-Awadhesh Prasad, Magadh Colony, P.O.-Chandrachaura, Near Medical, Gaya	ECOVIC, C/O- Vijay Kumar, 278, Nehru Nagar, Patna, Bihar-800013
5.	Swargiya Kanhai Sukla Samajik Sewa Sansthan, Hare Ram Chaudhary Babu Sahab Colony, Dist-Darbhanga, Bihar	Swargiya Kanhai Shukla Samajik Sewa Sansthan, Shukla Bhawan, Hospital Road, Hajipur, Vaishali
6.	Sarvangin Vikas Samiti, Shah Zubair road, Shah Colony, Munger-811201	Sarvangin Vikas Samiti, Flat No. 301, Bhagwati Vaishno Apartment, Near Panchmukhi Hanuman Mandir, Patna, Bihar-800001
7.	Sarvangin Vikas Samiti, H/O-Niro Devi, Lal Baloo, P.O.- Dagarua, Dist.-Purnia	Sarvangin Vikas Samiti, Flat No. 301, Bhagwati Vaishno Apartment, Near Panchmukhi Hanuman Mandir, Patna, Bihar-800001

Sl.No.	Name	Name and address
8.	C/O- Anil Kumar, Radhanagar, Near Koshi Cowk, Saharsa	Hanuman Prasad Gramin Vikas Sewa Samiti, P.O.- Sakri Saraiya, Via Turki, Muzaffarpur-844127
9.	HP-85, Sadha Housing Colony, P.O.- Sadha, Chhapra, Saran	Narayani Sewa Sansthan, Narayani Vihar, Ward No. 1, Near Naka No. 3, Hajipur, Vaishali-844103

Details of NGO run SAAs is provided as per grant released during 2016-17 under ICPS

Statement-II

The details of NGOs running the Swadhar Greh in Bihar

Sl.No.	Name of Organisation and Details
1.	Sewa Sankalp Evam Vikas Samiti, Muzaffarpur, Bihar,
2.	National Institute of Rural Development Education, social Upliftment and Health (NIRDESH), Distt, Muzaffarpur-843146, Bihar.
3.	B. Chand Foundation, Mahananda Colony, Kathihar, Bihar
4.	Mahila Chetna Samaj, Panjiyar Prangan, Khararia, Ward No. 15, Distt. Araria,
5.	Daundnagar Organization for Rural Development, 2nd Floor, Chirkora House, Dr. Ashraf Lane, S.P Verma road, Patna
6.	Mahila Kalyan Seva Ashram, New Gopalpur, Raja Bazar, Mothihari, Distt. East Champaran
7.	Mithilanchal Samagara Vikas Sanstha, Moh: Mogalpur, Nniatola, P.O Lal Bagh, Distt. Tt. Darbhanga.
8.	Pt. Bachan Pandey Mahila Vikas Sansthan, Bankata, P.O Dhebwa Via Nechua Jalalpur, Dist. Gopal Ganj
9.	Daroga Prasad Rai Mahila Prashikshan Evam Audyogik Kendra, At. and P.O-Sutihar, Distt. Saran (Chapra)-841222
10.	Harijan Sevak Sangh, At. and P.O Muriganj (Near Kosi Yojna Parisar) Distt. Madhepura
11.	Chandra Kalyan Kendra, At and P.O. Gonwan, Via Harnaut, Distt. Nalanda
12.	Janhit Vikas Samiti, Pofessor Colony, Line Par Mirzapur, P.O and Distt: Nawada

Sl.No.	Name of Organisation and Details
13.	Harijan Sevak Sangh, At. Rostampur, P.O. Lokhahi, Distt. Purnea.
14.	Harijan Mahila Evam Bal Vikas Sansthan, Pupri, Jankpur Road, P.O. Janakpur Road, Distt. Sitamarhi.
15.	Manav Sewa Ashram, Kapiya Nizmat, Post Maharaj Ganj, Siwan
16.	Siddharth Jan Kalyan Samiti, Vill. and P.O – Ganaura, Via – Madhepura, Block – Maruna, Distt. Supaul – 847408

Protection and rights of pregnant women and new mothers

2386. SHRI MANISH GUPTA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) what are the protection and rights given to pregnant women and new mothers working in the organised sector; and

(b) whether Government proposes to increase the scope of the Maternity Benefit Act, 1961 to include the unorganised sector?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) Following maternity benefits under the Maternity Benefit Act, 1961 are given to pregnant women and new mothers working in the organized sector:—

- (i) 26 weeks of paid maternity leave out of which eight weeks before the expected date of delivery. For adopting/commissioning mothers and for more than two surviving children, 12 weeks of paid maternity leave is also available.
 - (ii) Maternity leave for maximum period of one month to a woman worker suffering from illness arising out of pregnancy, delivery, premature birth of child (miscarriage, medical termination of pregnancy or tubectomy operation).
 - (iii) Two Nursing breaks of 15 minutes until the child attains the age of 15 months.
 - (iv) Medical Bonus of ₹ 3500/- if no pre-natal confinement and post-natal care is provided by the employer free of charge.
 - (v) Immunity from dismissal during absence of pregnancy.
 - (vi) No deduction of wages of a person entitled to maternity benefit.
- (b) There is no such proposal before the Government.